

amendment of any particular clause. That is the practice that we are following in this House all along. So I would request the hon. Members to follow that convention.

SHRI GHULAM RASOOL MATTO: What is the remedy available to me?

MR. DEPUTY CHAIRMAN: You take some other course. Now, the question is:

That the following amendments made by the Lok Sabha in the Essential Commodities (Amendment) Bill, 1983, be taken into consideration, namely:

Enacting Formula

1. That at page 1, line 1,
for "Thirty-fourth" substitute "Thirty-fifth"

Clause 1

2. That at page 1, line 4,
for "1983" substitute "1984"

Clause 2

3. That at page 1, line 19,
for "1983" substitute "1984"

The motion was adopted.

SHRI BHAGWAT JHA AZAD: Sir, 1 move--

That the amendments made by the Lok Sabha in the Bill be agreed to.

The question was put and the motion was adopted.

REFERENCE TO THE REPORTED STATEMENT OF THE MINISTER OF FINANCE SHRI PRANAB KUMAR MUKHERJEE, ON PRESIDENTIAL FORM OF GOVERNMENT

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश): मान्यवर, मेरा व्यवस्था का प्रश्न है। माननीय प्रणव मुखर्जी इस सदन के नेता हैं, वे किसी विशेष पार्टी के नेता नहीं हैं। पिछले सप्ताह जब सत्र चल रहा था, उन्होंने बंगाल में जा कर के संविधान के संशोधन के सम्बन्ध में अपनी राय व्यक्त की और ऐसे संविधान संशोधन के सम्बन्ध में राय व्यक्त की जो प्रेजीडेंशियल फॉर्म आफ गवर्नमेंट... (व्यवधान)

श्री उपसभापति: इसमें कोई व्यवस्था का प्रश्न नहीं है।

श्री सत्य प्रकाश मालवीय: क्या सदन के चलते इस सदन के नेता सदन के बाहर संविधान संशोधन के सम्बन्ध में वक्तव्य दे सकते हैं और क्या उस पर सदन को... (व्यवधान)

श्री उपसभापति: आप भी तो बाहर जा कर बहुत सी राय देते होंगे। उसके बारे में क्या किया जा सकता है।

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Mr. Deputy Chairman, since he has mentioned my name, let me anyway clarify the point. I do not know where he has found it. At least I did not say to any newspaper that I favoured the presidential form of government. The Calcutta press asked me a question, "What is your reaction to Mr. Charan Singh's suggestion that he prefers a certain type of government?".

I said that a debate is going on in the country, let the debate go on. In this where is the question of expressing my views?

SHRI SURESH KALMADI (Maharashtra): Where is the debate? It is only in your party.

SHRI PRANAB KUMAR MUKHERJEE: The debate is not on the floor of the House. The debate is at the national level.

MR. DEPUTY CHAIRMAN: Now let us go to the next item...

श्री शान्ति दयाली (उत्तर प्रदेश): मेरा प्वाइंट ऑफ ऑर्डर है। सारे देश के और विदेश के अखबारों में यह समाचार छपा है... **

MR. DEPUTY CHAIRMAN: No, no; I have not allowed it. I am not allowing you to raise it. No, no. This will not go on record.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Threat to India's security on account of development along Indo-Pak borders and Pakistan's nuclear programmes

SHRI JASWANT SINGH (Rajasthan): Mr. Deputy Chairman, I beg to call the

** Not recorded.